

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 333/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

VINDHYACHAL CHAUHAN & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.123823/2018-EXEMPTION FROM FILING
O.T. and IA No.123822/2018-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS)

Date : 22-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY
[IN CHAMBER]

For Petitioner(s) Mr. Ashutosh Kumar Sharma, Adv.
 Mr. Rajeev Dubey, Adv.
 Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. P. I. Jose, AOR
 Mr. Harikumar V., Adv.
 Ms. P.S. Chandralekha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned in filing the spare copies of the petition.

The Registry to process the matter further.

(ASHWANI KUMAR)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER